



OFFICIAL MEMORANDUM

Sub: Courts and Judges – Criminal – Sessions Courts – attending to urgent criminal work during Summer Vacation, 2018 – instructions issued.

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The District and Sessions Judges mentioned in Column (2) below are required to attend to urgent criminal work pertaining to the Sessions Divisions noted against their names in column (3) below during Summer Vacation, 2018

(1)	(2)	(3)
1	Additional District Judge, Ariyalur.	Ariyalur
2	I Additional District Judge, Coimbatore.	Coimbatore
3	Sessions Judge, Mahila Court, Cuddalore.	Cuddalore
4	Judge, Family Court, Dharmapuri.	Dharmapuri
5	Sessions Judge, Magalir Neethi, Mandram, (Fast Track Mahila Court) Dindigul @ Palani.	Dindigul
6	II Additional District Judge, Erode.	Erode
7	Sessions Judge, Mahila Court, Kancheepuram from 01.05.2018 to 16.05.2018. Principal District Judge, Kancheepuram @ Chengalpattu from 17.05.2018 to 03.06.2018.	Kancheepuram
7(a)	District and Sessions Judge II, Kancheepuram.	District Court-II, Kancheepuram
8	Judge, Family Court, Nagercoil.	Kanniyakumari
9	Judge, Family Court, Karur.	Karur
10	Sessions Judge, Magalir Neethi Mandram (Fast Track Court, Mahila Court), Krishnagiri.	Krishnagiri
11	II Additional District Judge (CBI Cases), Madurai.	Madurai.
12	District Judge, Nagapattinam.	Nagapattinam

(1)	(2)	(3)
13	Principal District Judge, Namakkal.	Namakkal
14	Sessions Judge, Mahila Court, Perambalur.	Perambalur
15	Additional District Judge, EC & NDPS Act Cases, Pudukkottai.	Pudukkottai
16	Principal District Judge, Ramanathapuram.	Ramanathapuram
17	Sessions Judge, Mahalir Neethimandram, Salem.	Salem
18	District Judge, Sivagangai.	Sivagangai
19	II Additional District Judge, Thanjavur.	Thanjavur
20	District Judge-cum-Chief Judicial Magistrate, Udhamandalam.	The Nilgiris
21	Principal District Judge, Theni.	Theni
22	Principal District Judge, Thoothukudi.	Thoothukudi
23	Judge, Family Court, Tiruchirapalli.	Tiruchirapalli
24	IV Additional District Judge, Tirunelveli.	Tirunelveli
25	Sessions Judge, Magalir Neethi Mandram (Fast Track Mahila Court), Tiruppur.	Tiruppur
26	Sessions Judge, Magalir Neethi Mandram (Fast Track Mahila Court), Tiruvallur.	Tiruvallur
27	Additional District Judge, Tiruvannamalai.	Tiruvannamalai
28	Sessions Judge, Magalir Neethi Mandram (Fast Track Mahila Court), Tiruvarur.	Tiruvarur
29	Judge, Family Court, Vellore.	Vellore
30	Judge, Family Court, Villupuram.	Villupuram
31	Judge, Family Court, Srivilliputhur.	Virudhunagar

The receipt of this Official Memorandum is required to be acknowledged at once.

HIGH COURT, MADRAS.
DATED: 28 .04.2018

R. J. 28/4/18
REGISTRAR GENERAL

To

1. The Offices concerned.
2. All the Principal District Judges / District Judges.
3. All the Chief Judicial Magistrates.

Copy to:

1. The Registrar (IT-cum-Statistics), High Court, Madras.
 2. The Registrar (Judicial), High Court, Madras.
 3. The Director, Tamil Nadu Mediation and Conciliation Centre, High Court, Madras.
 4. The Registrar (Vigilance), High Court, Madras. (12 copies)
 5. The Registrar (Management), High Court, Madras.
 6. The Registrar (Special Cell), High Court, Madras.
 7. The Registrar-cum-Private Secretary to the Hon'ble The Chief Justice, High Court, Madras.
 8. The Registrar (District Judiciary), High Court, Madras.
 9. The Additional Registrar-I (Vigilance), High Court, Madras.
 10. The Registrar (Administration), High Court, Madras.
 11. The Registrar -cum-Special Officer (Liaisoning), High Court, Madras.
 12. The Registrar (Recruitment), High Court, Madras.
 13. The Official Assignee, High Court, Madras.
 14. The Additional Registrar General, Madurai Bench of Madras High Court, Madurai.
 15. The Additional Registrar -II (Vigilance), Madurai Bench of Madras High Court, Madurai.
 16. The Registrar (Judicial), Madurai Bench of Madras High Court, Madurai.
 17. The Registrar (Administration), Madurai Bench of Madras High Court, Madurai.
 18. The Additional Registrar (IT & Statistics), Madurai Bench of Madras High Court, Madurai.
 19. The Senior Accounts Officer (GAD-IV), O/o. the Principal Accountant General (A&E), Chennai – 600 018.
 20. The Section Officer, 'B' Section, Madurai Bench of Madras High Court, Madurai.
 21. The 'B6' Seat, 'B' Section, High Court, Madras.
 22. The Record Keeper, A.D. Records, High Court, Madras.
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